

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2022 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Samarjit Investments Pvt Ltd

MAIN PETITION NUMBER : CA(CAA)/33(CHE)2021

(IA/MA) APPLICATION NUMBERS

IVN.P/3(CHE)2022; MA/11(CHE)/2022

ORDER

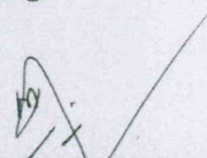
The Applicant is represented by the Ld. Counsel Mr. Rangasayee and Mr. Inbaraj, Advocate representing Counsel for the intervening Applicant through video conferencing mode.

Due to poor video and audio connectivity issue, we are unable to hear the submissions of the Ld. Counsel for the Applicant.

Mr. Inbaraj, Advocate states that he is representing Counsel and not much aware of the matter.

List this matter on **04.01.2023** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(DR. MADAN BHALCHANDRA GOSAVI)
MEMBER (JUDICIAL)